



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L. Building),
9, C.G.O. Complex, Lodhi Road, New Delhi – 110003.

F.No.10/19/2021-Estt./NCLAT

Dated: 05th April, 2024

NOTICE
(NO. 051 / 2024)

In pursuance of Department of Personnel and Training (DoPT) O.M. No.12/14/99-JCA dated 10.10.2001 and with the approval of the Competent Authority it is hereby informed to all concerned that the **Courts as well as the Registry of NCLAT Chennai Bench will remain closed on Friday, the 19th April, 2024 on account of General Elections – 2024 in the State of Tamil Nadu (including Chennai).**

The matters listed on 19.04.2024 at NCLAT Chennai Bench stands adjourned and next date will be notified later.

By Order of the Hon'ble Chairperson

Sd/-
(Peeush Pandey)
Registrar

Copy to:

All concerned.